

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 09/02/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDE NT</u>	<u>REPRESENTATIVE</u>	<u>REMARK</u>
<u>REGULAR MATTERS</u>				
1	ST/8/2010	Rediff Com India Ltd -Vs- C.S.T., Service Tax-i Mumbai	S.S.Gupta /DR	
2	ST/86606/201 3	CCE NAGPUR -Vs- PROGRESSIVE CARRIERS	IP/DR	
3	ST/88069/201 3	AASTHA BROADCASTING NETWORK LTD. -Vs- CCE THANE II	K.K. ANAND /DR	
4	ST/88070/201 3	AASTHA BROADCASTING NETWORK LTD. -Vs- CCE THANE II	K.K. ANAND /DR	
5	ST/88701/201 3	CCE THANE II -Vs- AASTHA BROADCASTING NETWORK LTD.	DR/K.K. ANAND	
6	ST/88702/201 3	CCE THANE II -Vs- AASTHA BROADCASTING NETWORK LTD.	DR/K.K. ANAND	
7	ST/85576/201 4	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- SHENISHA CORPORATION	DR/IP	
8	ST/86504/201 4	MAK MEDIA & CREATIONS PVT LTD -Vs- CCE PUNE III	A.S. Sakpal /DR	
9	ST/87800/201 4	S S PATIL & SONS -Vs- CCE RAIGAD	M.H.Patil /DR	
10	ST/87849/201 4	SINIC ELECTRONICS PVT LTD -Vs- CCE NASHIK	D.R. Gadekar /DR	

11	ST/88978/2014	DINA INSTITUTE OF HOTEL & BUSINESS MANAGEMENT -Vs- CCE PUNE III	Pawan Kumar Jain /DR	
12	ST/90061/2014	GUPTA GLOBAL RESOURCE PVT LTD -Vs- CCE NAGPUR	P. V. Sadavarte /DR	
13	ST/90116/2014	BHARAT PETROLEUM CORPORATION LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
14	ST/85328/2015	Vijay Engineering Enterprises Pvt Ltd -Vs- CCE NAGPUR	Swamy Associates, /DR	
15	ST/85488/2015	CCE PUNE I -Vs- SMITA SURESH KHANDAGALE	DR/IP	Issue Notice
16	ST/85544/2015	CCE NAGPUR- II -Vs- SWETAL LOGISTICS	DR/IP	Issue Notice
17	ST/85672/2015	GLOBAL VEETRA HELICORP LTD -Vs- COMMR.SERVICE TAX- VI MUMBAI	Nangia & Co. CA /DR	Issue Notice
18	ST/85673/2015	V XPRESS -Vs- COMMR.SERVICE TAX- I MUMBAI	V. Sridharan, /DR	Issue Notice
19	ST/87377/2015	SARKU ENGINEERING SERVICES SDN BHD -Vs- COMMR.SERVICE TAX- VII MUMBAI	Lakshmi Kumaran & Sridharan /DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**